



Ministry of Home Affairs

Right of Multiple entry Life-long Visa facility to visit India for OCI Cardholders, to remain in abeyance till Prohibition on International Air Travel of passengers from/to India is lifted

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The Union Ministry of Home Affairs (MHA) has issued an order specifying that the right of multiple entry life-long visa facility for visiting India for any purpose granted to persons registered as Overseas Citizen of India (OCI) cardholders would continue to be kept in abeyance till the prohibition on international air travel of passengers from/to India is lifted by the Government of India.

Any foreign national holding an OCI card who intends to travel to India for compelling reasons during this period would have to contact the nearest Indian Mission. Further, in case of persons holding OCI card who are already in India, the OCI card shall remain valid for their stay in India for any length of time.

[Click here to see Official Order](#)

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